

ITEM NO.102

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).881-882/2021

BRIJ BHUSHAN SHARMA

Appellant(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION C.B.I.

Respondent(s)

(IA No. 99169/2021 - APPLICATION FOR PERMISSION, IA No. 78973/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 78972/2021 - EXEMPTION FROM FILING O.T.)

WITH

Cr1.A. No. 978/2021 (II)

(WITH IA No. 18129/2022 - APPLICATION FOR PERMISSION)

Cr1.A. No. 976-977/2021 (II)

(WITH IA No. 58385/2022 - EXEMPTION FROM FILING O.T., IA No. 58383/2022 - GRANT OF BAIL)

Cr1.A. No. 1088/2021 (II)

(FOR ADMISSION and I.R. and IA No.114500/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.114502/2021-EXEMPTION FROM FILING O.T.)

Cr1.A. No. 1087/2021 (II)

(WITH IA No. 60247/2022 - EXTENSION OF BAIL)

Cr1.A. No. 1251-1252/2021 (II)

(FOR ADMISSION and I.R. and IA No.126309/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.126311/2021-EXEMPTION FROM FILING O.T.)

Date : 10-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

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For Respondent(s) Ms. Aishwarya Bhati, ASG
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 Mr. Bhuvan Kapur, Adv.
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 Mr. Rajesh Kr Singh, Adv.
 Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the appeals on 24 November 2022.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR